

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1915 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioner	: Mr. Arvind Kumar Choudhary, Adv.
For the State	: Mr. Shailendra Kumar Tiwary, A.P.P.

03/24.07.2020 The present anticipatory bail application is taken up today through Video conferencing.

Mr. Arvind Kumar Choudhary, the learned counsel for the petitioner, submits that similarly situated co-accused Mithun Mandal has been granted anticipatory bail in connection with the present case in A.B.A. No. 1252 of 2020.

In view of the said submission, put up this case under appropriate heading after one week along with the records of A.B.A. No. 1252 of 2020.

(Rajesh Shankar, J.)

Manish